National Company Law Tribunal Allahabad Bench

CPNO. 83/241-244/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 30.11.2017**

NAME OF THE COMPANY: Saarthak Vanija India Put Utd

SECTION OF THE COMPANIES ACT/I & B CODE: 241/244 of the Companies Act, 20/3

SI. NO.

Designation

Representation

Signature

ANIL KUMAR

PCS Patitions Juints.

2.

CP No. 83/241-244/ALD/2016

Shri Anil Kumar, PCS for petitioner. He informed that settlement talks are still going on and there is some hope-of settlement. Hence, some more time is needed.

In support of such contention, he shows a copy of the email sent, in respect of further discussion on settlement and to make necessary arrangement of fund.

In view of this, further time is granted for reporting settlement or for hearing in the matter.

The matter be listed on 18th December, 2017.

Date: 30/11/2017

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)